

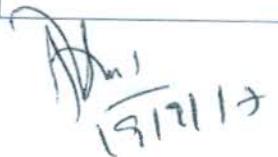
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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.427/KB/2017,

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th September 2017, 10.30 A.M

Name of the Company		Waqt India Pvt Ltd -Vs- ROC, WB		
Under Section		252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	PATITA PABAN BISWAKARAN		Petitioner	

ORDER

Ld. Counsel for the Petitioner is present.

Petitioner was directed to serve a copy of the petition to the ROC within 15 days as per order dated 1st September 2017. Till date the petition has not been served to the ROC. Petitioner is directed to serve a copy of the petition to the ROC and file affidavit of service within 10 days from today. ROC Report may be called for by 30.10.2017.

 Listed on 9th November, 2017 for further hearing.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)